

ITEM NO.9

COURT NO.16

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) No(s). 10699-10705/2023

[Arising out of impugned final judgment and order dated 28-02-2023 in A482 No. 5106/2022 28-02-2023 in A482 No. 5127/2022 28-02-2023 in A482 No. 5157/2022 28-02-2023 in A482 No. 5200/2022 28-02-2023 in A482 No. 5313/2022 28-02-2023 in A482 No. 6543/2022 28-02-2023 in A482 No. 6649/2022 passed by the High court of Judicature at Allahabad, Lucknow Bench]

DR. MALTI SACHAN @ MALTI CHAUDHARY

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

IA No. 157798/2023 - EXEMPTION FROM FILING O.T.

IA No. 157795/2023 - PERMISSION TO FILE LENGTHY LIST OF DATES

Date : 22-07-2025 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE MANOJ MISRA
HON'BLE MR. JUSTICE UJJAL BHUYAN

For Petitioner(s) :

Mr. Nikhil Majithia, Adv.
Mr. Rishi Kumar Singh Gautam, AOR
Mr. Romil Sagar Srivastava, Adv.
Mr. Neeleshwar Pavani, Adv.

For Respondent(s) :

Ms. Garima Prashad, Sr. A.A.G.
Ms. Ruchira Goel, AOR
Mr. Sharanya Sinha, Adv.
Ms. Ritika Rao, Adv.

Dr. Sushil Balwada, AOR
Dr. Sanjay Gupta, Adv.
Mr. D. B. Goswami, Adv.

Mr. Arunansh Bharti Goswami, Adv.
Mr. Nandlal Kumar Mishra, Adv.

Mr. Sanjay Parikh, Sr. Adv.
Ms. Maulshree Pathak, Adv.
Ms. Kritika, Adv.
Ms. Anuja Pethia, AOR

Mr. Dr. Rajeev Sharma, AOR
Mr. Prashant Sharma, Adv.
Mr. Viresh Kumar Bhawra, Adv.
Mr. Rajneesh Tingal, Adv.
Mr. Raghuvir Sharma, Adv.
Mr. Dharmendra Sharma, Adv.
Mr. Vipin Kumar Sharma, Adv.
Mr. Manish Arora, Adv.
Ms. Km Monika, Adv.

Mr. Vikramjeet Banerjee, A.S.G.
Mr. Mukesh Kumar Maroria, AOR
Mr. Rajendra Singh Rana, Adv.
Mr. Shubhendu Anand, Adv.
Ms. Pankhuri Srivastava, Adv.
Mr. Alankar Gupta, Adv.
Mr. Mohan Prasad Gupta, Adv.

UPON hearing the counsel the Court made the following
O R D E R

1. Leave granted.
2. List on 20.08.2025.

(RASHI GUPTA)
COURT MASTER (SH)

(SAPNA BANSAL)
COURT MASTER (NSH)